

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 217
73(ND)14
New IA-317/2023

IN THE MATTER OF:

Mr. Ashok Kalra Ors.

... **Applicant/Petitioner**

Versus

M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ...
Ors.

Respondent

Under Section: 397/398

Order delivered on 15.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Vipul Ganda, Adv. Snigdha Pal, Adv. Sakshi Rastogi

For the Respondent : Adv. Krishna Kumar, Adv. M. Vidhya for R-1, Adv. Abhay K. Das for R-2

ORDER

Due to paucity of time, the matter is re-notified to 30.11.2023.

Sd/-
(COURT OFFICER)